

Date	Office Report	Orders
		<p>25 10-6-94 OA 1272/94</p> <p>Present: Shri DS Chaudhary counsel for the applicant.</p> <p>It is noted that the applicant is at present working with MTNL and the impugned transfer order has been issued by MTNL authorities and the transfer is within MTNL only.</p> <p>Since MTNL is not within the jurisdiction of this Tribunal, this O.A. cannot be entertained due to lack of jurisdiction. Accordingly the OA is dismissed as withdrawn.</p> <p style="text-align: right;">(P.T.THIRUVENGADAM) M(A)</p> <p style="text-align: center;">*M*</p>